

Commonwealth Court of Appeal

3001. **Shri Bhagwat Jha Azad:**
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Law be pleased to state the stand of Government in regard to the proposal for a Commonwealth Court of Appeal which was motted in the last Commonwealth Law Minister's Conference held in London?

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): India objected to the subject of a Commonwealth Court of Appeal being placed on the agenda of the London Conference. At the earlier Conference at Canberra, India had opposed this proposal according to Government's instructions. The majority of the Commonwealth countries supported India's stand. Consequently, this subject was not included in the agenda of the London Conference but was informally discussed outside the Conference by a few countries interested in setting up such Court. India did not participate in this informal discussion.

Scarcity of Poultry Feed in Delhi

3002. **Shri Bhagwat Jha Azad:**
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether there is a great scarcity of poultry feed in the capital; and

(b) whether efforts have been made recently to increase the availability of the feed?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) No. But the price at which it was available recently was very high.

(b) Yes. To increase the availability of poultry feed in Delhi at reasonable price a poultry feed compounding mill has been set up in the Cooperative Sector, with Government of India assistance and ingredients such as molasses and rice polish have been made available at controlled prices. Besides maize received under World Food Programme has also been supplied to the mill.

बीजों का प्रमाणीकरण

3003. श्री विभूति मिश्र :

श्री क० ना० तिवारी :

क्या खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने अन्तर्राष्ट्रीय विकास सम्बन्धी अमरीकी संस्था के विशेषज्ञ श्री जे० ई० डगलस की यह सलाह मान ली है कि बीजों के प्रमाणीकरण का कार्य उस व्यक्ति को सौंपा जाना चाहिये जिस का उत्पादन से कोई सम्बन्ध न हो; और

(ख) यदि हां, तो इस सम्बन्ध में कितनी प्रगति हुई है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में उपमंत्री (श्री श्यामधर मिश्र) : (क) सरकार यह मानती है कि बीजों का मापदण्ड तथा प्रमाणीकरण का कार्य स्वतंत्र एजेंसी को सौंपा जाना चाहिये। डा० जे० ई० डगलस ने ऐसी ही राय व्यक्त की है।

(ख) बिक्री हेतु कुछ बीजों की किस्म को मुधारने और उस से सम्बन्धित मामलों के लिए एक बीज बिल संसद् में पहले ही प्रस्तुत कर दिया गया है। अंकुरण के लिए न्यूनतम मापदण्ड, शुद्धता तथा अन्य अच्छी किस्म का उत्पादन निश्चित करके, बीज निरीक्षण तथा प्रमाणीकरण सेवायें लागू करके, बीजों